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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

18.1.2007

OA 353/2005

None present for applicant.
Mr.T.P.Sharma, counsel for respondents.

In this case notice was issued to the applicant on the previous date as his original counsel had pleaded no instructions on his behalf. Even after issuance of the notice, none is present on his behalf today. It appears that the applicant is not interested in pursuing the matter.

Accordingly, the OA is dismissed in default for non-prosecution.

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(J.P. SHUKLA)
MEMBER (A)

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(M.L. CHAUHAN)
MEMBER (J)